

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Sh. Amit Saxena, AAO (Ad-hoc), Accounts Branch, South-West District, Dwarka Courts, New Delhi is hereby directed to look after the work of Promotion Cell, Central District, Tis Hazari Courts, Delhi *also*. He is further directed to remain present at Tis Hazari Courts on every Monday & Tuesday for the said purpose and on the day of meeting of the Ld. Selection Committee.

Note: Non-compliance of the transfer & posting order/ immediately proceeding on leave shall be considered deliberate insubordination and the officer shall be placed under suspension and disciplinary action shall be taken against the officer, as per rules.

08.6.22,
(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 47100-116 /Admn-I/P & T/HQs/2022

Dated, Delhi the _____

08 JUN 2022

Copy forwarded for information and necessary action to: -

1. The Ld. Principal District & Sessions Judge, South-West, Delhi.
2. The Ld. Officer In-charges, Accounts Branch, Central/South-West, Delhi
3. The Personal Office of Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Officers/Officials concerned.
5. The A.O.(J), Admn. Branch, Central/South-West, Delhi/ New Delhi.
6. The dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. The dealing Official, Promotion Cell, Central District, Tis Hazari Courts, Delhi
8. The dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
9. The dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
10. Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI